

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 340 of 2020

IN THE MATTER OF:

Facor Alloys Ltd. & Anr.

....Appellants

Vs.

**Bhuvan Madan
RP of Ferro Alloys Corporation Ltd & Ors.**

....Respondents

Present:

**For Appellants: Mr. Gaurav Mitra and Mr. Aditya Shukla,
Advocates
Mr. Abhijeet Sinha, Mr. Adhish Sharma, Mr.
Kumar Anurag Singh and Mr. Navpreet Ahluwalia,
Advocates**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya
Singh, Mr. Saurav Panda, Ms. Charu Bansal,
Advocates for R-1.
Ms. Varsha Banerjee, Advocate for R-2.
Mr. Amit Singh Chadha, Sr. Advocate
Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,
Advocates for R-3**

With

Company Appeal (AT) (Ins.) No. 462 of 2020

IN THE MATTER OF:

Toplight Corporate Management Pvt. Ltd.

....Appellant

Vs.

**Bhuvan Madan, Resolution Professional of Ferro
Alloys Corporation Ltd. & Ors.**

....Respondents

Present:

**For Appellant: Mr. Gaurav Mitra, Mr. Aruj Dhingra and
Ms. Shriya Raychaudhuri, Advocates**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with
Mr. Saurav Panda and Ms. Charu Bansal,
Advocates for R-1.
Ms. Varsha Banerjee, Advocate for R-2.
Mr. Amit Singh Chadha, Sr. Advocate
Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,
Advocates for R-3**

ORDER
(Virtual Mode)

16.09.2020: Heard Learned Counsels for the Respondents in both the Appeals. We have also heard Learned Counsel for Appellant in *Company Appeal (AT) (Ins.) No. 462 of 2020* in rebuttal.

Due to paucity of time could not hear the arguments of Learned Counsel for the Appellant in *Company Appeal (AT) (Ins.) No. 340 of 2020* in rebuttal. Let the Appeals be fixed on **25th September, 2020** as part heard.

Learned Counsel for the Appellants may file point wise brief submissions and reply of the Respondents and also file the share-holding pattern of the Companies.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/nn